

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2471
ANSWERED ON:03.12.2009
SUBSIDY ON FERTILIZER PRODUCTION
Pratapsinh Shri Chauhan Prabhatsinh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it has come to the notice of the Government that most of the fertilizer producing companies receiving subsidies in various States of the country are non-existent;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Union Government has investigated/proposes to investigate the irregularities prevalent in fertilizer subsidy of various States including Gujarat;
- (d) if so, the details thereof; and
- (e) the action taken/proposed to be taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) Department of Fertilizers is administering New Pricing Scheme /Concession Scheme for urea and decontrolled Phosphatic & Potassic fertilizers, whereby the fertilizers namely urea, Di-Ammonium Phosphate (DAP), MOP, Muriate of Potash (MOP), NPK Complexes, Mono Ammonium Phosphate (MAP), Triple Super Phosphate (TSP), Ammonium Sulphate (AS) and Single Super Phosphate are provided to the farmers at the subsidized rates. At present, 77 SSP manufacturers of SSP, 29 manufacturers/importers of other P&K fertilizers and 29 urea units are claiming payment of subsidy/concession under the above said schemes. As on date, Department of Fertilizers is not aware of any non-existent fertilizer companies in any State receiving subsidies under the above said schemes.

(b) to (e) Question does not arise.